

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (C) Nos. 10551-10553/2019

(Arising out of impugned final judgment and order dated 01-04-2019 in MJC No. 2847/2018, MJC No. 2969/2018 and CWJC No. 14907/2018 passed by the High Court Of Judicature At Patna)

THE STATE OF BIHAR

Petitioner(s)

VERSUS

ARBIND KUMAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68512/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.68513/2019-EXEMPTION FROM FILING O.T.)

Date : 07-05-2019 These petitions were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. P.S. Patwalia, Sr. Adv.
 Mr. Manish Kumar, AOR

For Respondent(s) Mr. Abhay Kumar, AOR
 Mr. Saurabh Mishra, Adv.
 Mr. Vineet Kumar Singh, Adv.

Mr. Kumar Parimal, Adv.
Mr. Aniruddha P. Mayee, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with SLP(C) No. 30621/2011 and connected
matters.

Until further orders, there shall be stay of
contempt proceedings.

[Charanjeet Kaur]
A.R. -cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar